

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : **27th August, 2020**

No. **91** A : Court's notification no. 87A dated **22.08.2020**, issued vide memo no. **32806-32824** dated **22.08.2020**, regarding transfer and posting of Sri Sanjay Kumar-IV, Additional District and Sessions Judge, Supaul as Additional District and Sessions Judge of Gaya, is hereby recalled. He shall continue to work as Additional District and Sessions Judge, Supaul.

By order of the High Court,

Sd/- N.K. Pandey

Registrar General

Memos No. 33336-33355 Dated, Patna, the 27th August, 2020.

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / District and Sessions Judge, Supaul / District and Sessions Judge, Gaya / Sri Sanjay Kumar-IV, Additional District and Sessions Judge, Supaul / J.R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, Computer Cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(Representations dated 19.11.2019 and 19.02.2020 of the officer regarding transfer has been rejected).

By order of the High Court,



Registrar General